

बालान सं०	तारीख	न्यायालय का नाम	किया गया जुर्माना
			₹०
225368	29-1-1977	श्री आर० सी० चौपड़ा	60 7-4-1977
240821	2-4-1978	"	50 11-4-1978
240822	7-4-1978	"	50 11-4-1978
240827	25-5-1978	"	} उपलब्ध नहीं हैं ।
240837	16-8-1978	"	
275001	6-7-1979	श्री एम० एल० मेहता	40 17-7-1979
275014	16-7-1979	"	50 17-7-1979
285904	29-1-1980	"	50 3-3-1980
285908	29-1-1980	"	50 3-3-1980
291505	15-2-1980	"	40 9-6-1980
291530	26-4-1980	"	40 9-6-1980
4103	21-6-1980	"	अभी तक निर्णय नहीं हुआ ।

दिल्ली नगर निगम अधिनियम के प्रधान कार्रवाई की गई है और समय समय पर मुकदमें चलाये गये हैं ।

Factory for Armoured Personnel Carrier in Tamilnadu

3487. SHRI THAZHAI M. KARUNANITHI: Will the Minister of DEFENCE be pleased to state:

(a) is it a fact that a Factory "for Armoured Personnel Carrier" is proposed to be started in Tamil Nadu State and if so, when the same will be started and the details thereof; and

(b) how many such factories are functioning in India and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) and (b). It

would not be in public interest to divulge these informations.

Non-Commissioning of Cement Projects

3488. SHRI MEHMOOD HASSAN KHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the projects of the Cement Corporation of India are not being commissioned in time; and

(b) if so, the reasons therefor and the present stage of production and commissioning of each project?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a)